

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SETYA BUILDERS PVT.LTD.

1.	NAME OF CORPORATE PERSON	SETYA BUILDERS PVT.LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/11/1999
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Punjab and Chandigarh at Chandigarh
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45201CH1999PTC023086
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SCO 265, SECTOR 35D CHANDIGARH - 160022
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15.02.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: KHUSHVINDER SINGHAL Address: H.NO. 399, Sector-12A,PANCHKULA,134112 Email Id: kvsinghal@gmail.com Mobile: +91-9914030030 IP Registration No: IBBI/IPA-002/IP-N00888/2019-20/12833
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19.03.2021

Notice is hereby given that the Setya Builders Pvt. Ltd. has commenced voluntary liquidation on 15.02.2021.

The stakeholders of Setya Builders Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 19.03.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Khushvinder Singhal
Liquidator

Date: 16.02.2021

Place: Chandigarh

IP Registration No.
IBBI/IPA-002/IP-N00888/2019-20/12833

PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF SETYA BUILDERS PVT.LTD.	
1. Name of Corporate Person	Setya Builders Pvt.Ltd.
2. Date of Incorporation of Corporate Person	16/11/1999
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Punjab and Chandigarh at Chandigarh
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U45201CH1999PTC023088
5. Address of The Registered office and Principal office (if any) of Corporate Person	SCO 265, Sector 35-D Chandigarh - 160022
6. Liquidation Commencement Date of Corporate Person	15/02/2021
7.Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Name: Khushvinder Singhal Address: H.No. 399, Sector-12-A, Panchkula,134112 Email Id: kvsinghal@gmail.com Mobile: +91-9914030030 IP Registration No: IBB/I PA-002/IP-N00888/2019-20/12833
8. Last Date for Submission of Claims	19/03/2021
Notice is hereby given that the Setya Builders Pvt. Ltd. has commenced voluntary liquidation on 15.02.2021. The stakeholders of Setya Builders Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 19.03.2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Khushvinder Singhal Liquidator Dated:16/02/2021 Place: Chandigarh IP Registration No. IBBI/I PA-002/IP-N00888/2019-20/12833	



सार्वजनिक सूचना

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिशोधन प्रक्रिया) विनियमों, 2017 का विनियम 14)

सेत्या बिल्डर्स प्रा. लि. के हितधारकों के ध्यानार्थ

1. कॉर्पोरेट व्यक्ति का नाम	सेत्या बिल्डर्स प्रा. लि.
2. कॉर्पोरेट व्यक्ति के समावेश की तिथि	16.11.1999
3. प्राधिकारी जिसके अंतर्गत कॉर्पोरेट व्यक्ति समावेश/पंजीकृत है	रजिस्ट्रार ऑफ कंपनीज़, पंजाब और चंडीगढ़ स्थित चंडीगढ़
4. कॉर्पोरेट पहचान नंबर/ कॉर्पोरेट व्यक्ति का सीमित देयता पहचान नंबर	U45201CH1999PTC023086
5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय का पता तथा प्रधान कार्यालय (यदि कोई है)	एससीओ 265, सेक्टर 35-डी, चंडीगढ़-160022
6. कॉर्पोरेट व्यक्ति के परिशोधन की शुरुआती तिथि	15.02.2021
7. परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण नंबर	नाम: खुशविंद सिंहल पता: म. नं. 399, सेक्टर- 12 ए, पंचकुला, 134112 ईमेल आईडी: kvsinghal@gmail.com मोबाईल: +91-9914030030 आईपी पंजीकरण नं. IBBI/IPA-002/IP-N00888/2019-20/12833
8. दावों को प्रस्तुत करने की अंतिम तिथि	19.03.2021

एतद्वारा सूचना दी जाती है कि सेत्या बिल्डर्स प्रा. लि. ने स्वैच्छिक परिशोधन दिनांक 15.02.2021 को शुरू किया है।

सेत्या बिल्डर्स प्रा. लि. के हितधारकों को आइटम 7 के अंतर्गत वर्णित पतों पर परिसमापक को 19.03.2021 को या उस से पूर्व अपने दावों के प्रमाण को प्रस्तुत करने के लिए एतद्वारा आमंत्रित किया जाता है।

वित्तीय लेनदारों को केवल इलैक्ट्रॉनिक तरीके द्वारा अपने दावों का प्रमाण प्रस्तुत करना होगा। अन्य सभी हितधारकों को अपने दावे व्यक्ति, डाक द्वारा या इलैक्ट्रॉनिक तरीके द्वारा प्रस्तुत कर सकते हैं।

गलत या भ्रामक प्रमाणों को प्रस्तुत करना जुमाने का हकदार होगा।

खुशविंद सिंहल
परिसमापक

दिनांक : 16.02.2021

आईपी पंजीकरण नं.

स्थान : चंडीगढ़

IBBI/IPA-002/IP-N00888/2019-20/12833



जनसत्ता

Wed, 17 February 2021

<https://epaper.jansatta.com/c>

